

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 237 OF 2017 IN
DFR NO. 652 OF 2017**

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Stainer S.Gulati

Counsel for the Respondent(s) : Mr. Deepak for R.2

ORDER

**IA NO. 237 OF 2017
(Appl. for condonation of delay)**

Issue notice. Mr. Deepak takes notice on behalf of Respondent No.2.
Notice be issued to the other Respondents returnable on 11.05.2017.
Dasti, in addition, is permitted.

List the matter on **11.05.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson